

Title: Regarding documentary evidence of allegedly illegal monetary transactions by an M.P.

SHRI KHARABELA SWAIN (BALASORE): Sir, I am trying to draw your kind attention to a very grave matter.

The CBI has found documentary evidences of dubious foreign exchange transactions involving foreign bank accounts and evidence of alleged money laundering by *â€¦. an MP and former Minister. Sir, a letter was forwarded to the Government by Shri N. Vittal from the Vigilance Commissionâ€¦!...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI: Sir, if any allegation is to be levelled against a particular Member, then one has to give notice to the hon. Speaker with a copy to the concerned Member to give him a right to defend himself. Without that, nothing can be said about him here. He is a sitting Memberâ€¦!...(Interruptions)

स्भापति महोदय : नियम है कि किसी मैम्बर के खिलाफ एलिगेशन लगाने से पहले उसके पास कागज भेजे जाते हैं, इसलिए नाम रिकॉर्ड पर नहीं जाएगा।

SHRI KHARABELA SWAIN: Everything has come in the newspapersâ€¦!...(Interruptions)

श्री खारबेल स्वाई : चेयरमैन साहब, ऐसा नहीं है। पहले बहुत बार हो चुका है जब हाउस में बोला गया है।

***Not recorded.**

स्भापति महोदय : आपने परमिशन नहीं ली है, इसलिये आप बैठ जायें। श्री अ्वतार सिंह भडाना।